

निर्माण अत्यन्त आवश्यक है। अधिशासी अभियंता अस्थायी खण्ड जौनपुर ने मुझे सूचित किया है कि उपरोक्त पुल स्वीकृत हो गया है, किन्तु दुर्भाग्य की बात है कि पुल का निर्माण कार्य अभी तक शुरू नहीं किया गया। इसी तरह मछली शहर के महाराजगंज तथा सुजानगंज ब्लाक के अन्तर्गत सई नदी के बेलवाघाट पर एक पुल का निर्माण होना नितान्त आवश्यक है। क्षेत्रीय जनता इस पुल की मांग कर रही है।

अतः सरकार से यह अनुरोध है कि ऐसे महत्वपूर्ण एवं अविलम्बनीय महत्त्व के कार्यों को यथाशीघ्र करवाने के लिये तत्काल निर्देश दें।

14.35 hrs.

#### MERCHANT SHIPPING (AMENDMENT) BILL

MR. CHAIRMAN : The House will take up the Merchant Shipping (Amendment) Bill.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.A. ANSARI) : On behalf of my colleague, Shri K. Vijaya Bhaskara Reddy, I beg to move :

That the following amendments made by Rajya Sabha in the Bill further to amend the Merchant Shipping Act, 1958, be taken into consideration:-

#### *Enacting Formula*

(1) That at page 1, line 1, for the word Thirty-third, the word 'Thirty-fourth' be substituted".

#### *"Clause 1*

(2) That at page 1, line 4, for the figure 1982 the figure '1983' be substituted".

These are technical amendments which I am presenting.

MR. CHAIRMAN : The question is:-

'That the following amendments made by Rajya Sabha in the Bill further to amend the Merchant Shipping Act, 1958, be taken into consideration:-

#### *"Enacting Formula*

(1) That at page 1, line 1, for the word "Thirty-third" the word 'Thirty-fourth' be substituted.

#### *"Clause 1*

(2) That at page 1 line 4, for the figure '1982' the figure '1983' be substituted".

*The motion was adopted.*

MR. CHAIRMAN : Now we shall take up the amendment made by Rajya Sabha.

The question is :

#### *Enacting Formula*

"That at page 1, line 1. for the word Thirty-third' the word 'Thirty-fourth' be substituted."

#### *"Clause 1*

(2) 'That at page 1, line 4, for the figure '1982' the figure '1983' be substituted.

*The Motions was adopted.*

SHRI Z.A. ANSARI : I beg to move :—  
'That the amendments made by Rajya Sabha in the Bill be agreed to.'

MR. CHAIRMAN : The question is :

'That the amendments made by Rajya Sabha in the Bill be agree to.'

*The Motion was adopted.*

14.40 hrs.

#### MOTION RE TWENTY-NINTH, THIRTIETH AND THIRTY-FIRST REPORTS OF U.P.S.C.

MR. CHAIRMAN : The house will now take up further consideration of the following motion moved by Shri P. Venkatasubbaiah on 5th November, 1982, namely :—